

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1066
TO BE ANSWERED ON 09.03.2017**

SCHEME FOR WELFARE OF SENIOR CITIZENS

1066. SHRI AHMED PATEL:

SHRI D. KUPENDRA REDDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of various schemes started and operated by Government which have been aimed at welfare of senior citizens;
- (b) how much funds have been allocated/released to States for the welfare of the senior citizens and how much of these funds have been spent during the last three years, State-wise;
- (c) whether the amount allocated has not been fully utilised and if so, the reasons therefor;
- (d) whether Government has received requests from various State Governments for enhancing funds; and
- (e) if so, the details thereof and Government's response thereto?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of *inter-alia*, Old Age Homes, Day Care Centres, Mobile Medicare Units, etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations.

(b) Funds are released to the NGOs in the States. Statement showing the funds released to each State under the Scheme of IPOP during the last three years is at **Annexure**.

(c) The amount allocated is fully utilised.

(d) No sir.

(e) Does not arise

Annexure referred to in reply to Part (b) & (c) of Rajya Sabha unstarred Question No.1066 for 09.03.2017 regarding "Scheme for welfare of senior citizens".

Statement showing State-wise/UT wise details of funds released during the last three years under the Scheme of Integrated Programme for Older Persons

S. No.	Name of State/UT	Rupees in Lakh		
		2013-14	2014-15	2015-16
		Funds released	Funds released	Funds released
ROC States				
1	Andhra Pradesh	347.24	352.91	389.02
2	Bihar	8.21	5.6	4.43
3	Chhattisgarh	4.88	0	13.85
4	Goa	0.00	0	0
5	Gujarat	0.00	0	0
6	Haryana	56.45	10.22	45.86
7	Himachal Pradesh	9.82	7.54	11.99
8	Jammu and Kashmir	0.00	0	0
9	Jharkhand	0.00	0	0
10	Karnataka	84.10	114.39	386.18
11	Kerala	11.33	5	16.62
12	Madhya Pradesh	11.60	25.19	29.2
13	Maharashtra	157.04	71.92	291.38
14	Odisha	354.43	203.98	324.4
15	Punjab	16.71	14.91	18.26
16	Rajasthan	17.59	10.29	16.44
17	Tamil Nadu	30.73	190.07	469.98
18	Telangana	0.00	34.45	47.24
19	Uttar Pradesh	60.73	37.17	40.08
20	Uttarakhand	26.75	7.32	12.12
21	West Bengal	182.36	108.63	120
Uts				
22	A & N Islands	0.00	0	0
23	Chandigarh	0.00	0	0
24	Dadra & Nagar Haveli	0.00	0	0
25	Daman and Diu	0.00	0	0
26	Lakshadweep	0.00	0	0
27	Delhi	46.67	55.15	60.91
28	Pudicherry	0.00	0	0
NE Region States				
29	Arunachal Pradesh	0.00	0	1.13
30	Assam	50.07	99.26	186.41
31	Manipur	79.90	131.26	252.02
32	Meghalaya	0.00	0	0
33	Mizoram	0.00	3.1	3.77
34	Nagaland	0.00	1.13	8.1
35	Sikkim	0.00	0	0
36	Tripura	0.00	9.58	8.67
Total		1556.61	1499.07	2758.06